

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/603/(IB)/2017
NAME OF THE PETITIONER(S) : ASSET RECONSTRUCTION CO INDIA LTD
NAME OF THE RESPONDENT(S) : ANANDRAM DEVELOPERS PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	V.N. KARTHIK	financial creditor	V.N. Kartik
2.	PUSHPA MENON	COUNSEL FOR RESPONDENT	Puspa

ORDER

Counsel for both the parties present, submitted that the settlement talks are going on between the parties. They prayed for time to file a Joint Memo of Compromise on behalf of both the parties. Put up on **19.03.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)